

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No.159/2012

New Delhi this the 22nd day of February, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K. Basu, Member (A)

1. Vishal Joshi
S/o Shri Ravinder Nath Joshi,
R/o 4610, Shora Kothi,
Pahar Ganj, New Delhi.
2. Satish Kumar,
S/o Shri Surat Singh,
R/o V-1/60, Budh Vihar Phase-I,
Near Brahm Shakti Hospital,
New Delhi-86.
3. Narinder Yadav,
S/o Shri Jagat Narain Yadav,
R/o 680, Near Koat Gaun,
Tajab Mill, Near Shiv Mandir,
Ghaziabad.
4. Ranjeet Singh,
S/o Shri Gurnam Singh,
R/o 138/09, DCM Railway Colony,
Near Azad Market, Delhi.
5. Narinder Pal,
S/o Shri Om Prakash,
R/o H.No.1, Ishwar Colony,
Bawana, Delhi.
6. Dharmader,
S/o Shri Ram Pal,
R/o 1092, B-Block,
Bapu Asha Ram Road,
Din Dayal Puri,
Nand Gram, Ghaziabad.
7. Manmeet Singh,
S/o Shri Amarjeet Singh,
R/o 7343, GF, Prem Nagar Gali No.1,
Shakti Nagar, Delhi-07.

8. Sunil Kumar Paswan,
S/o Shri Om Prakash,
R/o Chander Lok Colony,
Julian Road, Near Cattle Feed Plant,
Jind, Haryana.
9. Ranbir Singh,
S/o Shri Hari Singh,
R/o Village Jalapur Khurd,
Post Jind, Haryana.
10. Anju Kumar,
S/o Shri Ishwar Chand,
R/o 112-F, Bhoor Bharat Nagar,
Railway Colony, Near Gurudwara,
Ghaziabad.
11. Babu Ram,
S/o Shri Raj Pal,
R/o H.No.154, Bhoor Bharat Nagar,
Near Rainbow Public School,
Ghaziabad.
12. Balraj,
S/o Shri Ram Chander,
R/o 47, B-1, Choti More Sarai,
Railway Colony, Delhi-06.

.. Applicants

(By Advocate: None)

Versus

1. Union of India,
Through Ministry of Railways,
Chairman Railway Board,
Railway Board,
Government of India.
2. DRM Office,
Divisional Railway Manager, Delhi Division,
State Entry Road, Connaught Place,
New Delhi.

3. Shri Chander Mohan,
S/o Shri Ram Dayal Singh Rawat,
ALP/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
4. Shri Saurav Sharma,
S/o Shri Hari Prasad Sharma,
ALP/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
5. Shri Rajesh Kumar,
S/o Shri Joginder Singh,
ALP/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
6. Shri Jay Prakash Paswan,
S/o Shri Ganesh Singh Paswan,
ALP/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
7. Shri Ashok Kumar,
S/o Shri Ram Swaroop,
ALP/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
8. Shri Rajesh Kumar,
S/o Shri Ram Dhari,
ALP/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
9. Ajay Singh,
S/o Shri Jaswant Singh,
ALP/Delhi Division/P-7,

- DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
10. Raju Prasad,
S/o Shri Jay Krishan Prasad,
ALP/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
 11. Pradeep Goswami,
S/o Shri Yudhisthir,
ALP/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
 12. Rohit Yadav,
Came on request from umb division,
S/o Shri Gyarsi Lal,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
 13. Sohan Lal,
Came on request from umb division,
S/o Shri Krishan Lal,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
 14. Mahender Pratap Singh,
Came on request from umb division,
S/o Shri Munshi Lal,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
 15. Vinod Kumar Bharti,
Came on request
S/o Shri Prabhu Dayal,

- LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
16. Rajender Singh,
Came on request from bhusawal division,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
 17. Bijensh Kumar Singh,
Came on request from umb division,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
 18. M. Murgesan,
S/o Shri Mathu,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
 19. Amit Johri,
S/o Shri R.C. Lal Johri,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place, New Delhi-01.
 20. Neelam Kumar Kiror,
S/o Shri Subhash Chand,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
 21. Anil Kumar,
S/o Shri Nageshwar,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.

22. Ramvir Singh,
S/o Shri Man Singh,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
23. Anar Singh,
S/o Shri Raj Saren,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
24. Praveen Kumar,
S/o Shri Hari Lal,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
25. Sunil Kumar,
S/o Shri Rajinder Pal,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
26. Kuldeep Kumar,
S/o Shri Chunni Lal,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.
27. Vijay Kumar,
S/o Shri Rameshwar Prasad,
LPS/Delhi Division/P-7,
DRM Office, Delhi Division,
State Entry Road, Connaught Place,
New Delhi-01.

.. Respondents

(By Advocate : Shri Shailendra Tiwary)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

The O.A. pertains to the year 2012 and since on 17.01.2017, on both the calls, as there was no representation on behalf of the applicants, the O.A. was listed for today. Even today, even on revised call, there is no representation on their behalf.

2. In the circumstances, the O.A. is dismissed for default and non-prosecution. No order as to costs.

(P.K. BASU)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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